

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 12
689/2016

IN THE MATTER OF:

EMAAR Developers Ltd. and
EMAAR MGF Land Ltd.


.... Applicant/petitioners

Order under Sections 230-232 of the Companies Act

Order delivered on 12.10.2020

ORDER

Renotified to 13.10.2020.


(Nirmala Vincent)
Court Officer

12.10.2020
Aarti